

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(22) T.C.P. No. 520/I&BC/(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 15.03.2018

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s
DKP Engineers & Constructions Private Limited.

SECTION OF THE COMPANIES ACT : I&B Code

ORDER

1. The Learned Representatives of both the sides are present.
2. Pleadings are completed. Pagination to be done.
3. The Registry to place on record the Reply.
4. Adjourned to **24.04.2018** for further Arguments.

Sd/-

15.03.2018.

aah

M.K. SHRAWAT
Member (Judicial)